

(c) There are 16 Pan Masala (tobacco and betel products) manufacturing units in Kandla SEZ, 05 units in Surat SEZ and 04 units are engaged in manufacturing of tobacco related products in Noida SEZ.

Consultation on setting up new units of tobacco products in SEZs

†2733. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Department of Commerce has consulted with the Department of Industrial Policy and Promotion (DIPP) regarding establishment of new units of tobacco products and Pan Masala in the Special Economic Zones (SEZs); and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) No, Sir. the Department of Commerce has not consulted with the Department of Industrial Policy and Promotion (DIPP) regarding establishment of new units of tobacco products and Pan Masala in the Special Economic Zones (SEZs). However, a confirmation was sought from the Department of Industrial Policy and Promotion (DIPP) whether that Department had issued any license for manufacturing cigarette, cigar etc. after the year 1999. That Department was also asked to confirm whether any restriction on manufacturing of Pan Masala and tobacco had been imposed and whether it was a licensable product. The Department of Industrial Policy and Promotion has confirmed that it had not issued any license for manufacturing cigarette, cigar etc. after the year 1999. The Department of Industrial Policy and Promotion has also confirmed that there is no restriction on manufacture of Gutkha, Scented Khaini, Flavoured Chewing Tobacco and Pan Masala and as on date these are non-licensable products.

Singapore as top source of FDI

2734. SHRI K. R. ARJUNAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Singapore is the top source of Foreign Direct Investment (FDI) in India during the first half of the fiscal; and

(b) if so, the details of benefits India will get due to this investment?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes, Sir. Singapore is the top source of FDI equity inflow during the first half of the fiscal year 2015-16 with US\$ 6,694 million FDI equity inflow during the period. Trading and Computer Software and Hardware were the most benefited sectors as these two sectors have received more than 50% share of the Singapore's investment during April - September, 2015. FDI directly supplements the domestic capital and brings technology and skill in the sectors of direct entry. It has indirect multiplier effects on other related sectors also thereby stimulating economic growth leading to increased production, exports and employment generation. Singapore is keen to participate in collaborative opportunities offered by the Government of India's flagship initiatives like 'Make in India', 'Digital India', 'Skill India', 'Clean India', 'Affordable Housing for all by 2022', 'Namami Gange' and 'Smart Cities'. Singapore is already conducting a train-the-trainer and consultancy support for training centres in Delhi and Rajasthan and is considering setting up a new centre in the Northeast.

Neglect of India's food security concerns in the WTO draft declaration

2735. SHRI T. RATHINAVEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the World Trade Organizations draft declaration for next months Ministerial meeting in Nairobi, made no mention of finding a permanent solution to India concerns on food security, but proposed to address all aspects of agriculture reform as a matter of priority;

(b) if so, the details thereof;

(c) whether it is also a fact that the first draft for the meeting in mid December did take note of the failure to reach a pact on most issues that were part of Doha work programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Ministerial Declaration adopted at the Tenth Ministerial Conference of the World Trade Organization (WTO) held in Nairobi, Kenya from 15 to 19th December, 2015 welcomed the Bali Ministerial Declaration and the subsequent General Council Decision of November 2014 on Public Stockholding for Food Security Purposes. A Ministerial Decision on the issue was also adopted in Nairobi in which Ministers reaffirmed the WTO General Council Decision of 27th December, 2014. The Ministerial Decision stipulates that